

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.100/346/2016 In
O.A. No. 100/1580/2016**

New Delhi this the 15th day of November, 2016

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)

Jagdeep, Driver, B. No. 26368, RJD,
Aged about 34 years,
S/o Shri Mahabir Singh
R/o. VPO Thana Kalan, Tehsil Kharkhoda,
District-Sonepat,
Haryana.

....Petitioner

(Argued by: Mr. Anil Mittal, Advocate)

Versus

Shri C.R. Garg,
Chairman-Cum-Managing Director
Delhi Transport Corporation,
I.P. Estate,
New Delhi-110 02.

....Respondent

(Argued by: Mr. Manish Garg, Advocate)

ORDER (ORAL)

Hon'ble Mr. Justice M. S. Sullar, Member (J) :

In view of final disposal of main Original Application, this Contempt Petition has become infructuous, which is hereby dismissed, as such, as prayed for, by the learned counsel for the petitioner.

(P.K. BASU)
MEMBER (A)

Rakesh

(JUSTICE M.S. SULLAR)
MEMBER (J)
15.11.2016